

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2873
TO BE ANSWERED ON 28TH DECEMBER, 2018**

AMBULANCE SERVICE

**2873. SHRIMATI RITI PATHAK:
SHRI ABHIJIT MUKHERJEE:
DR. KIRIT SOMAIYA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government hospitals in the country have no proper ambulances to cater to the needs of the patients, if so, the details thereof, State/UT-wise;
- (b) the number of people died during the last three years and the current year in rural areas of the country due to non-availability of ambulance service, State/UTwise;
- (c) whether the Government has allocated funds for hi-tech ambulances having life support system to the patients in emergency cases, if so, the details thereof;
- (d) whether the Government has any proposal to introduce bike ambulance in various parts of the country, if so, the details thereof; and
- (e) the steps being taken by the Government to make available ambulances at each Government hospital to cater to the needs of the poor patients through 104 and 108 ambulance services in Andhra Pradesh in future?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Public health and hospitals being a State subject, the primary responsibility to provide ambulance services lies with the respective State Governments. However, under the National Health Mission (NHM), technical and financial support is provided to States/UTs to strengthen their healthcare systems including support for ambulance services based on the proposals made by the States/UTs in their Programme Implementation Plans (PIPs) within their overall resource envelope. The data on number of people died due to non-availability of ambulance services is not maintained centrally. However, a statement showing availability of number of ambulances State/UT-wise supported under NHM is at Annexure-I.

(c): State/UT-wise details of the amount allocated for various emergency health transport services including Advance Life Support (ALS) and Basic Life Support (BLS) ambulances during the last three years is at Annexure-II.

(d) & (e): As stated above, Public health and hospitals being a State subject primary responsibility for availability of ambulances in Government Hospitals in the States and introducing bike ambulance services lies with the respective State Governments.

Statement showing State-UTs wise availability of number of ambulances supported under NHM

Sl. No.	State/UTs	Dial 108	Dial 102/104	Other patients transport vehicle	Total Ambulance under NHM
1	Bihar	10	1049	44	1103
2	Chhattisgarh	239	363	0	602
3	Himachal Pradesh	200	126	0	326
4	Jammu & Kashmir	0	331	0	331
5	Jharkhand	210	0	2581	2791
6	Madhya Pradesh	606	750	0	1356
7	Orissa	470	491	0	961
8	Rajasthan	730	587	0	1317
9	Uttar Pradesh	1488	2270	150	3908
10	Uttarakhand	139	106	0	245
11	Arunachal Pradesh	0	123	0	123
12	Assam	380	316	235	931
13	Manipur	0	43	0	43
14	Meghalaya	43	0	0	43
15	Mizoram	0	60	0	60
16	Nagaland	0	80	0	80
17	Sikkim	0	0	0	0
18	Tripura	0	0	0	0
19	Andhra Pradesh	439	0	0	439
20	Goa	45	0	4	49
21	Gujarat	585	0	0	585
22	Haryana	352	0	0	352
23	Karnataka	711	0	200	911
24	Kerala	43	0	0	43
25	Maharashtra	937	2674	0	3611
26	Punjab	242	0	0	242
27	Tamil Nadu	829	0	0	829
28	Telangana	316	0	0	316
29	West Bengal	0	610	2943	3553
30	A&N Island	0	1	0	1
31	Chandigarh	6	9	0	15
32	D&N Haveli	0	0	0	0
33	Daman & Diu	7	4	0	11
34	Delhi	0	265	0	265
35	Lakshadweep	0	0	0	0
36	Puducherry	11	0	0	11
	All India	9038	10258	6157	25453

Source: NHM-MIS report as on June 2018.

Annexure-II**Amount allocated for National Ambulance Services during the last three years
under NHM**

Sl. No.	State/UTs	National Ambulance Services - Approvals (RS. in Lakh)			
		2015-16	2016-17	2017-18	Total
1	A&N Island	0.00	25.00	7.00	32.00
2	Andhra Pradesh	1118.40	1190.40	1190.40	6431.60
3	Arunachal Pradesh	65.80	220.68	375.95	739.51
4	Assam	2946.56	2244.92	2445.33	9670.81
5	Bihar	6322.80	11764.10	13797.10	42534.03
6	Chandigarh	65.27	106.27	72.00	281.96
7	Chhattisgarh	4142.20	4409.05	5442.43	18022.52
8	D & N Haveli	3.90	0.00	0.00	3.90
9	Daman & Diu	21.40	25.79	4.00	71.76
10	Delhi	988.00	528.00	875.80	3039.80
11	Goa	203.60	130.70	207.00	790.90
12	Gujarat	0.00	1500.00	4688.00	6188.00
13	Haryana	3053.63	3023.49	3241.97	11337.36
14	Himachal Pradesh	660.80	863.20	438.10	2612.25
15	Jammu & Kashmir	858.58	1129.12	2078.33	4122.79
16	Jharkhand	2415.40	1122.00	2112.65	8630.05
17	Karnataka	1686.96	6444.32	3327.56	12716.47
18	Kerala	612.60	737.58	126.94	3979.12
19	Lakshadweep	0.00	0.00	0.00	0.00
20	Madhya Pradesh	2497.69	2884.03	4133.80	13666.25
21	Maharashtra	2028.38	1827.00	2248.80	8976.18
22	Manipur	318.32	377.75	280.68	1277.75
23	Meghalaya	126.88	110.88	153.52	652.26
24	Mizoram	142.31	136.52	71.72	520.68
25	Nagaland	20.56	122.26	100.68	357.23
26	Odisha	1079.37	1096.72	1384.62	4971.91
27	Puducherry	10.00	54.76	43.20	140.16
28	Punjab	0.00	428.00	350.00	778.00
29	Rajasthan	3914.00	2140.00	2340.00	9178.72
30	Sikkim	163.52	65.38	50.64	316.24
31	Tamil Nadu	2179.20	2372.00	3021.60	8980.85
32	Tripura	498.56	278.00	278.00	1054.56
33	Telangana	758.40	758.40	758.40	4869.60
34	Uttar Pradesh	29228.92	29764.01	57225.17	133798.65
35	Uttarakhand	477.60	842.40	778.90	2738.40
36	West Bengal	1250.00	400.00	5415.43	7065.43
	Total	69859.61	79122.73	119065.72	330547.70